BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 58/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

Narendra & Narendra Steel Corporation

V/s.

Rajkamal Builders Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Na Vandra Wahson

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ORDER

Mr. Narendra Nahata present for Applicant/ Operational Creditor. None present for Respondent.

Proof of dispatch of application filed.

Applicant is directed to serve notice of date of hearing along with copy of this order on Respondent and file proof of service.

List the matter on 28.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of July, 2017.